

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4391
ANSWERED ON:22.12.2005
RATIONALISATION OF AIRPORT CHARGES
Rao Shri Sambasiva Rayapati;Saradgi Shri Iqbal Ahmed

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received representation/ requests from the domestic airlines for rationalisation of airport charges and modification in Route Dispersal Guidelines;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b) The scheduled airlines have requested the Ministry of Civil Aviation to review the route Dispersal Guidelines on account of heavy losses suffered by them especially on Category II and IIA routes. There is no specific request for rationalisation of airport charges.

(c) A Committee was set up in September, 2003 under the Chairmanship of Shri Satendra Singh, Director General of Civil Aviation (DGCA), to review the Route Dispersal Guidelines issued by DGCA in 1994. The Committee has submitted its report in March, 2005. Inter-Departmental consultations are being made for implementation of the recommendations of the Committee.